

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers & postings are being made, on temporary basis, in official exigency with immediate effect, till further orders :-

S. No	Name of Officials (Sh./Ms.)	From	To
1	Chitra Mangat EC- 64313949	SJA in Office Pool, RADC	Branch Incharge/SJA in Leave Section & Hindi Section, RADC
2	Yogesh Kumar EC: 31629204	JA in Office Pool, RADC	JA in Bail & Filing Branch, RADC
3	Kalpana EC: 36950508	JA in Office Pool, RADC	JA in Vigilance & Litigation Branch (Pre-Lunch Session) And Stationery Branch, RADC (Post-Lunch Session)
4.	Sunil Dhyani EC : 87241257	JA in the Judicial Branch, RADC	Ahlmad/JA in the Court of Sh. Dheeraj Mor, Ld. Special Judge (PC Act), CBI, RADC
5.	Rupesh Rana EC: 42687662	Ahlmad/JA in the Court of Sh. Dheeraj Mor, Ld. Special Judge (PC Act), CBI, RADC	Ahlmad/JA in the Court of Ms. Neha Mittal, Ld. ACJM, RADC
6.	Varsha Sharma EC : 66588875	Ahlmad/JA in the Court of Ms. Neha Mittal, Ld. ACJM, RADC	JA in the Judicial Branch, RADC
7	Parvinder Kumar EC : 91056	Peon in the Office Pool, RADC	Peon in the Administration Branch and Leave & Hindi Section, RADC

Note:

1. Sh. Jai Bhagwan, SJA, EC : 13478/ 26468580, presently posted as Branch Incharge, Library is directed to work as APRO, RADC, New Delhi in addition to the work already assigned to him.
2. Ms. Chitra Mangat, SJA, EC : 64313949 is appointed as Nodal Officer, Sexual Harassment Committee in addition to the work already assigned to her.
3. Ms. Kalpana, JA, EC: 36950508 is directed to mark her attendance in the Vigilance & Litigation Branch, RADC, New Delhi.
4. Earlier order no. 8559/D/-8594/D/F.7/P&T/Admn/RADC/2025 dated 06.09.2025 whereby Sh. Roshan Kumar, SJA had been directed to function as Branch Incharge Leave and Hindi Sections, RADC is hereby withdrawn.
5. Earlier Order No. 9493-9525-D/F.7/P&T/Admn./RADC/2024 dated 01.08.2024 whereby Sh. Narender Kumar Yadav, JA, EC : 49702197 presently posted in the Pool Car Section, RADC had been directed to look after the work of Vigilance & Litigation Branch is hereby withdrawn.
6. Earlier order no. 3222/D-3242/D/F.7/P&T/Admn/RADC/2025 dated 04.04.2025 whereby Sh. Nitin Gupta, JJA, EC: 44013878 presently posted in the Bail & Filing Section had been directed to look after the work of Ms. Rajni Gupta, JJA in Stationary, Cash and Fine & Audit Branch in her absence is hereby withdrawn.

Website

7. Sh. Manish, Peon, EC: 60244405 posted in the General Branch is directed to look after the work of Pool Car Section & Vigilance Branch, RADC in addition to the work already assigned to him.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

[Signature]

(ASHWANI KUMAR SARPAL)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi (Officiating)

9035/D - 9061/D

No.: /F.7/P&T/Admn/RADC/2025

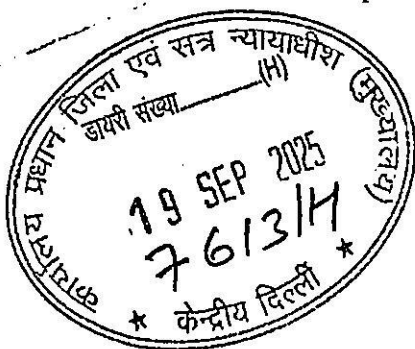
Dated, Delhi the 18/09/2025
At 14:15 am

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. PS to the Undersigned.
4. The Administrative Officer (J), Admn. II & III Central District, THC, Delhi.
5. The Officers/Officials concerned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P - II & III Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

[Signature]

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi (Officiating)



Note
[Signature]